

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO. \_\_\_\_\_ OF 199

Applicant(s) .....

Respondent(s) .....

Advocate for  
Applicant(s)

Advocate for  
Respondent(s)

Notes of the Registry

Orders of the Tribunal

7  $\frac{09}{98}$

Mr. N. K. Chandak, Counsel  
for the applicant.

Mr. Arun Bhavsali, Counsel  
for the respondents 2 & 3.

None present for Respondent  
No. 1.

Recd. Copy  
-adl  
3/9/98

R. Copy  
M. K.  
18/9

The learned Counsel  
for the applicant wants to  
withdraw the application,  
therefore, the application is  
dismissed as having been  
withdrawn.

The O.A. stands disposed  
of accordingly.

*Gopal Singh*  
**Gopal Singh**  
Adm. Member

*A. K. Mishra*  
**A. K. Mishra**  
न्यायिक सदस्य  
JUDL. MEMBER

Part II and III destroyed  
in my presence on 4.4.2006  
under the supervision of  
section officer (J) as per  
order dated 26/2/2006

*[Signature]*  
Section Officer (Records)